

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

(2)

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 26/07/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL
SHRI. S. VIJAYARAGHAVAN, MEMBER - TECHNICAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/88/2016
NAME OF THE PETITIONER(S) : Shankar Sundaram
NAME OF THE RESPONDENT(S) : M/s Amalgamations Private Limited & 47 Others
UNDER SECTION : 397/398, 402, 403, 235(2) & 214

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

K. RAVI 984032 For M.L. Rugan & Arya
R. MURUGAN 984033/510 counsel for Petitioners



Krishna Brinivasan For S. Ramasubramanian
Geetha Aha & Associates
Dwarakish. P. Counsel for R1 & R2



ORDER

Counsel for Petitioner present. Counsel for R1 and R2 present. Counsel for R4 to R6 present. Counsel for Respondents prayed for time. At request, time is enlarged. Put up on 06.09.2017 at 10.30 A.M.

S. Vijayaraghavan.
(S. VIJAYARAGHAVAN)
MEMBER (TECHNICAL)

ghk


(CH. MOHD SHARIEF TARIQ)
MEMBER (JUDICIAL)